

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.6
IB-59/ND/2021

IN THE MATTER OF:
Indiabulls Housing Finance Ltd
Vs.
Mohit Singh

.. ... APPLICANT

.. RESPONDENT

SECTION :
95

Order delivered on 30.3.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Krishnendu Dutta, Sr. Advocate, Ms. Anjali Anchayil, Advocate,
Ms. Vishrutyi Sahni, Advocate, Mr. Rahul Gupta, Advocate

For the Respondent/CD :

For the Intervener :

ORDER

New IA-1397/21 :

Both sides are present. The matter stands adjourned for further consideration.

List on 12.4.2021.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)